

(b) and (c) Each of these Industrial Houses has a number of companies under its control and their total number may be around 400. The various products manufactured and marketed by them run into thousands. Compilation, collation and tabulation of this voluminous information would need very considerable effort, time and expenditure. This information may, however, be available in the published annual accounts of the companies.

Transfer of Judges

2291. SHRI ARVIND GANESH KULKARNI:

SHRI SHRIDHAR WASUDEO DHABE:

SHRI G. C. BHATTACHARYA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have revised the policy regarding the transfer of Judges to suit the observations made by the Supreme Court; and

(b) whether Government have also assessed and analysed the Supreme Court and if so, what is the policy now accepted by Government?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) and (b) The matter is under the consideration of Government.

World Bank aid for Ramagundam Power Project

2292. SHRI U. R. KRISHNAN: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that world bank is giving aid for the Ramagundam Power Station;

(b) whether it is also a fact that Ramagundam Power Station has cancelled the agreement entered into with Andhra Pradesh Electricity Board because the world bank has felt that return for investment is very low; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir. The World Bank is providing assistance of 250 million US dollars for the 3X200 MW units and 300 million US dollars for the 3X500 MW units of the Ramagundam Super Thermal Power Station.

(b) No, Sir.

(c) The question does not arise.

ग्यारह बड़े औद्योगिक घरानों की पूंजी और आस्तियों की तुलना में आय की विषमता

2293. श्री हुसमदेव नारायण यादव : क्या विधि, न्याय और कंपनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1981 के आरम्भ और अन्त में बिड़ला, टाटा, मफतलाल, थापर, जे के० सिवानिया, सिधिया, बांगूर, साहू जैन, मोदी, श्रीराम और सूरजमल नागरमल द्वारा संचालित वारीवार में कुल पूंजी और आस्तियों का मूल्य क्या था ;

(ख) 1981 के अन्त तक उनकी पूंजी और आस्तियों में कितने प्रतिशत वृद्धि हुई ; और

(ग) आय की विषमता को मिटाने के लिये क्या कदम उठाये गये हैं ?

विधि न्याय और कंपनी कार्य मन्त्रालय में राज्य मंत्री (श्री ए० ए० रहीम) : (क) से (ग) 1981 के आरम्भ